

## PAPER UNDER COMPANIES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Film Finance Corporation Limited Bombay, for the year 1972-73.
- (2) Annual Report of the Film Finance Corporation Limited Bombay, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7025/74.]

## CORRIGENDUM TO REVIEW ON THE WORKING OF REHABILITATION INDUSTRIES CORPORATION LTD. CALCUTTA FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATASWAMY): I beg to lay on the Table 'Corrigendum' (Hindi and English versions) to the Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1972-73. [Placed in Library. See No. LT-7026/74.]

## ANNUAL REPORT OF SCHOOL PLANNING AND AGRICULTURE, ETC.

SHRI D. P. YADAV: I beg to lay on the Table—

- (1) A copy of the Annual Report of the School of Planning and Architecture, New Delhi, for the year 1972-73. [Placed in Library. See No. LT-7027/74.]
- (2) (i) A copy of the Annual Report of the Indian Institute

of Technology, Delhi for the year 1972-73.

- (iii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

## PAPERS UNDER COMPANIES ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): On behalf of Shri Sukhdev Prasad, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1972-73.
- (2) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7029/74.]

## NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): I beg to lay on the Table a copy of the Sugar (Price Determination for 1973-74 Production) Third Amendment Order, 1974 (Hindi and English versions) published in Notification No. G.S.R. 209(E) in Gazette of India dated the 1st May, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-7030/74.]

## NOTIFICATIONS UNDER EMPLOYEES PROVIDENT FUNDS AND FAMILY PENSION FUND ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL...

(GOVIND VERMA): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952:—

(i) The Employees' Provident Funds (Amendment) Scheme, 1974, published in Notification No. G.S.R. 305 in Gazette of India dated the 23rd March, 1974.

(ii) The Employees' Provident Funds (Second Amendment) Scheme, 1974, published in Notification No. G.S.R. 341 in Gazette of India dated the 30th March, 1974.

(iii) The Employees' Provident Funds (Third Amendment) Scheme, 1974, published in Notification No. G.S.R. 377 in Gazette of India dated the 6th April, 1974.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. (Placed in Library Sec. No LT/1/703/74).

#### SYNOPSIS OF PROCEEDINGS OF COMMITTEES ON DRAFT FIFTH FIVE YEAR PLAN

**SHRI AMRIT NAHATA (Barmer):** I beg to lay on the Table Synopsis of Proceedings of Committee 'A' on Draft Fifth Five Year Plan (Policy Resources and Allocation).

**SHRI D. N. TIWARY (Gopalganj):** I beg to lay on the Table Synopsis of Proceedings of Committee 'B' on Draft Fifth Five Year Plan (Industry, Power Transport and Scientific and Technological Research).

**SHRI DARBARA SINGH (Hoshiarpur):** I beg to lay on the Table Sy-

nopsis of Proceedings of Committee 'C' on Draft Fifth Five Year Plan (Agriculture and Rural Economy):

#### GENERAL REVIEW OF PLAN COMMITTEES

**SECRETARY-GENERAL:** I beg to lay on the Table 'Parliamentary Committees on Draft Fifth Five Year Plan-General Review'.

#### MESSAGES FROM RAJYA SABHA

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 9th May, 1974 adopted the following motion in regard to the Joint Committee on the Constitution (Thirty-second Amendment) Bill, 1973:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint five members of Rajya Sabha to the Joint Committee on the Constitution (Thirty-second Amendment) Bill, 1973, in the vacancies caused by the retirement of Sarvashri Jaisukhlal Hathil, Ajit Prasad Jain, Ram Niwas Mirdha, C.D Pande and Bindeshwari Prasad Singh from the membership of the Rajya Sabha on the 2nd April, 1974, and resolves that Sarvashri Ram Niwas Mirdha, Mohammad Yunus Saleem, Mahendra Bahadur Singh, Kishan Lal Shamma and Banarsi Das, members of the Rajya Sabha, be appointed to the said Joint Committee to fill the vacancies."

(ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on